## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No. 62/3649/2020



Arun...

This the 12th day of August 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Qunsia Jan	
	Applicant
(Advocate:- Mr. M.M Iqbal-Not Present)	
<u>Versus</u>	
1. State of J&K and ors	
	Respondents
(Advocate: Mr. Rajesh Thappa, learned D.A.G.)	
ORDER	
[ORAL]	
(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Mer This T.A. (TA No. 62/3649/2020) is referable	
pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters.	
The Registry is directed to return the SWP to the Hon'ble High Court of Jammu &	
Kashmir at Srinagar.	
(ANAND MATHUR) MEMBER (A)	(RAKESH SAGAR JAIN) MEMBER (J)